

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application Nos.68 of 2016

Applicant/s

P.S. Sri Ramulu
Kothur

Respondents

1. The State of Tamilnadu, rep. by its Secretary Environment & Forest, Fort St. George Chennai
2. The Chairman, Tamil Nadu Pollution Control Board, Chennai
3. The District Environmental Engineer Tamilnadu Pollution Control Board Vaniyambadi
4. The District Collector, Vellore
5. The Revenue Divisional Officer, Vellore
6. The Tahsildar, Gudiyatham
7. Chief Engineer, State Ground and Surface Water Resources Data Centre, Taramani Chennai
8. The Member Secretary Central Ground Water Authority, New Delhi
9. The Regional Director, CGWB, SECR, Chennai
10. M/s. Quality Glue Factory Rep. by its Proprietor, S. Venkataraman Kothur

Counsel appearing for applicant

Mr. R. Prabakar, S. Vasavi Sridevi

Counsel appearing for respondents

Mr.M.K. Subramaniam &
P.Velmani for R1,R4,R5, R6
Mr.P. Azhagam Perumal for R2, R3
Mr. E.Manoharan for R7
Mr.Ramesh Kumar for R8 & R9

M/s.K.G.Sendhil Kumar,
R.Chakkaravarthy
& D.Aravindan for R10

Note of the Registry	Orders of the Tribunal
Item No.19	<p>Date: 23rd August, 2017</p> <p>Pleadings completed. The hearing has not commenced. At the request of the learned counsel appearing for the applicant post this application on 03.10.2017</p> <p>....., JM (Justice Dr. P. Jyothimani)</p> <p>.....,EM (Shri P.S. Rao)</p>

